



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/27/2019	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
2	PIL/29/2020 FIXED	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST

	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/1087/2023 in PIL/29/2020	COAL INDIA LIMITED Versus MRINMOY KHATANIAR AND 9 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	ASSTT.S.G.I. SC, FOREST MR. D K DAS
3	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
4	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
5	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
6	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
7	ITA/5/2021 FIXED	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
8	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST

9	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
	WITH			
10	WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH			
11	WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH			
12	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH			
13	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
	WITH			
14	WA/361/2022 CAVT. NO.13312/022, FIXED, CAVT./1331/2022	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
	WITH			
15	C.Ex.App./1/2023 FIXED	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA
	WITH			
16	C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
	WITH			
17	WA/53/2024 B/O	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



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[For Thursday,19th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6330/2022 PART-HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
2	I.A.(Civil)/1980/2024 PART-HEARD, FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
3	WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

4	WP(C)/1672/2017 FIXED	RINA PHUKAN DUTTA Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
5	WP(C)/1716/2017 FIXED	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
6	WP(C)/917/2019 FIXED, WITH WP(C)/4701/2014 (D/O), WP(C)/4786/2014 (D/O)	RANU DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	MR. M U MONDAL (R5) MR. R SARMA MS. N NASRIN (R5) MR. S ROY (R-5) MR. M H LASKAR (R-5) MD. I H KHAN (R5) M. HOSSAIN (R-5) SC, EDU MR. H S BARUAH
WITH				
7	Review.Pet./39/2019	SMTI RANU DEVI Versus SMTI REEMA BARUAH AND 4 ORS	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. M U MONDAL (R1) MS. N NASRIN (R1) MD. I H KHAN (R1) SC, EDU
8	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
WITH				
	I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
WITH				
	I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
WITH				
9	WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
WITH				
10	WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
WITH				
11	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
12	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
13	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
14	WP(C)/936/2023 FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.

15	WP(C)/598/2024 FIXED	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
16	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
<u>ORDERS</u>				
17	Cont.Cas(C)/434/2022 FIXED	MOMTAZ BEGUM Versus DR. BIJOYA CHOUDHURY, ACS AND 4 ORS.	MR. A DEKA	MR S M T CHISTIE (R-2) MR S M T CHISTIE (R-2) MS. N PHUKAN (R-2)
18	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
19	Review.Pet./116/2023 IN WP(C)/278/2022 (D/O), FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
20	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
<u>HEARING</u>				
21	WP(C)/539/2018 WP(C) 724/09 WP(C) 1103/09 (BOTH D/O), PART-HEARD	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR

22	WP(C)/5587/2016 FIXED	SWAPNA BORAH and 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
23	WP(C)/6987/2017 FIXED	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
24	WP(C)/7026/2018 FIXED	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
25	WP(C)/1036/2023 FIXED	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
2	WA/397/2022 CAVT. NO.14312/022, FIXED, WITH OFFICE NOTE, CAVT./1431/2022	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR
3	WA/142/2023 FIXED, WITH OFFICE NOTE	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C

4	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3227/2022 in WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	WITH I.A.(Civil)/3591/2022 in WA/350/2022	DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C
5	WA/356/2023 FIXED, WITH OFFICE NOTE	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
6	WITH WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
7	WITH WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
8	WITH WP(C)/1837/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
9	WITH WA/156/2023	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
10	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
11	WITH WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
12	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
13	WITH WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

14	WITH WA/180/2023	BHOHIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
15	WITH WA/181/2023	ABUL HASHIM Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
16	WITH WA/184/2023	KANAK CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
17	WITH WA/185/2023	BHADRA KANTA BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
18	WITH WA/187/2023	ABDUS SATTAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
19	WITH WA/200/2023	SALIMA KHATUN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
20	WITH WA/209/2023	GIREN CHANDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
21	WITH WA/231/2023	KARTIK SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
22	WITH WA/381/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



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[For Thursday,19th September 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II**

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2826/2024	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR SAURADEEP DEY MR. A. HAQUE	PP, ASSAM
ADMISSION				
2	Crl.Pet./416/2022 WITH LCR 1 FILE(SCANNED COPY)	SAMINUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MS. T BORA	PP, ASSAM
3	Crl.Pet./886/2023 FIXED	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA	PP, ASSAM
4	Crl.Pet./1183/2023 FIXED	THE STATE OF ASSAM AND ANR Versus MD. NAZIBULLAH RAHMAN	MR. P N GOSWAMI MR. D GOGOI	MR. A B T HAQUE
5	Crl.Pet./210/2024 B/O	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
6	Crl.Pet./424/2024 B/O	M/S GOELS COIR FOAM (INDIA) PVT LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	MR. H SARMAH (R-2) MR. S DUTTA (R-2) PP, ASSAM
7	Crl.Pet./532/2024 FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
8	Crl.Pet./558/2024 WITH LCR 2 FILES(SCANNED COPY),WITH OFFICE NOTE OF A.O.(J), FIXED	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
9	Crl.Pet./726/2024 WITH LCR, FIXED	BIPUL DAS GUPTA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
ORDERS				
10	Crl.A./226/2018 WITH OFFICE NOTE, LCR 1 FILE, FIXED	GURUDEV RAJBIR DHILON Versus MR AMIT AGARWAL	MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM

11	Crl.A./46/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SABREAL EKKA Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
	WITH I.A.(Crl.)/159/2024 in Crl.A./46/2024	SABREAL EKKA Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
12	Crl.A./83/2024 WITH LCR 6 FILES, FIXED	BOBY HATIMURIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
	WITH I.A.(Crl.)/286/2024 in Crl.A./83/2024	BOBY HATIMURIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
13	Crl.Pet./251/2024 B/O	DEEPANKAR BORO AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM
14	Crl.Pet./629/2024 FIXED	SAUTIK GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS P DEVI MR P R SARMA	MRS. P. SARMA (R-2) MS. T RAMCHIARY (R-2) PP, ASSAM
15	Crl.Pet./649/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
16	I.A.(Crl.)/757/2024 WITH OFFICE NOTE,B/O in Crl.A./257/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
	WITH Crl.A./257/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
17	Crl.Pet./1040/2024 FIXED	VIKASH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
HEARING				
18	Crl.A./316/2017 WITH LCR 2 FILES, B/O	KHURSIDA HAZARIKA Versus MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	MR.S DAS MR.P M TALUKDAR
19	Crl.Rev.P./399/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. BASIR AHMED Versus SALMAN AHMED AND ANR.	MR. B C DAS MR. S A HUSSAIN MR D J HALOI	MR F K R AHMED MR J UDDIN PP, ASSAM (R2)
20	Crl.Pet./340/2020 WITH LCR 3 FILES(SCANNED COPY), FIXED	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.

21	WITH Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
22	WITH Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
23	Crl.Rev.P./284/2022 WITH LCR 5 FILES, FIXED	RAJIB SARMAH Versus THE STATE OF ASSAM AND ANR	MR. S S BAROOAH	PP, ASSAM SC, AAU

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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[For Thursday,19th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/14/2021 3 Y 9 M 0 D :WITH LCR - 2 (TWO) FILES, P.B. - 2	MANGAL PAIK Versus THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM
2	Death Sentence Ref./1/2021	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
3	Crl.A./38/2021 WITH LCR - 3 (THREE) FILES, P.B. - 2	MD. RAFIQ BEPARI Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR S M ABDULLAH P MR R ISLAM MR S RAHMAN	MS G BORA(R-2) PP, ASSAM
4	CRL.A(J)/42/2021 3 Y 6 M 24 D :WITH LCR - 6 (SIX) FILES, P.B. - 2	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM
5	Crl.A./122/2021 WITH OFFICE NOTE, LCR - 1 (ONE)	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
6	CRL.A(J)/8/2022 4 Y 11 M 9 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	JITEN RAY Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/60/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	PABITRA PASOWAN Versus THE STATE OF ASSAM	MR. D BORAH(AMICUS CURIAE)	PP, ASSAM
8	Crl.A./204/2022 2 Y 3 M 18 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

**[THIS BENCH WILL SIT AFTER RISING
OF SPECIAL DIVISION BENCH**

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2086/2020 PART-HEARD, FIXED AT 2 PM	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
2	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2780/2013 FIXED	PARUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
	WITH MC/1506/2014 in WP(C)/2780/2013	ASHFAK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
2	WITH WP(C)/3473/2013	PARUL AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.M A I HUSSAIN MR A R BHUIYAN MR.B ZAMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, FINANCE SC, EDU
3	WP(C)/771/2016 FIXED	MD. GOLENUR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	GA, ASSAM SC, SECONDARY EDUCATION
4	WP(C)/6236/2018 FIXED	RASHMI RAKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. S HAZARIKA MS M DEKA MR H TALUKDAR MS A M DCOSTA	SC, SEC. EDU.
5	WP(C)/6975/2023 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
6	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
7	WP(C)/962/2024 FIXED	MASUM AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	SC, ELEM. EDU GA, ASSAM
8	WP(C)/1828/2024 FIXED	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.

9	WP(C)/2408/2024 B/O	SURANJAN KUMAR CHANDA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	SC, ELEM. EDU GA, ASSAM MR S C DAS(R-5) MR. C. SHIL(R-5) B. ISLAM(R-5)
10	WP(C)/3531/2024 FIXED	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
WITH				
11	WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
ORDERS				
12	WP(C)/2863/2016 FIXED	SMTI PRAKRITI PRAVA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.B SARMAH MR.S BARMAN	SC, HIGHER EDUCATION
13	WP(C)/7291/2016 FIXED	DINESH CHAUHAN Versus THE STATE OF ASSAM and 4 ORS.	DR.B AHMED MR.R S CHOUHAN	MR.B D DASR-5 MS.R DEKA(R-5) SC, SECONDARY EDUCATION
14	I.A.(Civil)/679/2020 FIXED, IN WP(C)/6274/2018 (D/O) in WP(C)/6274/2018	AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, BTC
15	WP(C)/5043/2023 WITH OFFICE NOTE, FIXED	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. S C KEYAL (SC) MR. P DAS (R- 3,4,5)
16	Cont.Cas(C)/167/2024 FIXED	GITALI BORDOLOI DAS Versus NARAYAN KONWAR AND ORS.	MR. B CHETRI	MR. K GOGOI(R-5) MR. D UPAMANYA(R-5)
17	Cont.Cas(C)/372/2024 B/O	BAHARUL ISLAM Versus NARAYAN KONWAR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	MR. D SAIKIA MR S M T CHISTIE MS K DAS
HEARING				
18	WP(C)/1728/2021	BANDANA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
19	WP(C)/2517/2021	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
20	WP(C)/3996/2021	MONOJ KUMAR TELI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
21	WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/4162/2023	THE GOVERNING BODY, COLLEGE OF EDUCATION, BOKO AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU MR. N N JHA (R3) MR. M UDDIN (R3) MS M SAHOO (R3) SC, G U
23	WP(C)/4278/2023	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
24	WP(C)/4676/2023	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2840/2024	TALU MIYA ALIAS ABU TALEB AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED N. UDDIN MR S ISLAM	PP, ASSAM
MOTION				
2	Crl.Pet./1052/2024 B/O	LOHIT BULBUL Versus THE STATE OF ASSAM AND ANR	MR. D BORA	PP, ASSAM
3	Crl.Pet./1141/2024	MAHBUBUL HOQUE Versus THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
4	AB/2472/2024	SATRUGHAN YADAV Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	AB/2473/2024	SHRI MIRLONG BEY Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
6	AB/2476/2024	PHILIPSON TISSO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	PP, ASSAM
7	AB/2478/2024	ZAKIR HOSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	AB/2479/2024	ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR D C NATH MR. S ISLAM MR. M MONDAL	PP, ASSAM
9	AB/2481/2024	MOHAMMED ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
10	AB/2482/2024	RAJIKUL HOQUE @RAJIKUL HAQUE Versus THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM
11	AB/2484/2024	RIJU NANGFLANG Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM

12	AB/2486/2024	HUNTI KALITA @ SONTI KALITA Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
13	AB/2491/2024	DIPUL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
ADMISSION				
14	Crl.Rev.P./532/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	INDRAJIT SARKAR Versus THE STATE OF ASSAM AND ANR	MR J HUSSAIN MR. F A HASSAN	MR. I CHOUDHURY(r-2) MD E AHMED(r-2) PP, ASSAM
15	Crl.A./290/2024 B/O	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA MS M R ROY	PP, ASSAM
	WITH I.A.(Crl.)/839/2024 in Crl.A./290/2024	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
16	Crl.A./302/2024	NIPEN DAS Versus BHUPEN DAS AND ANR	MRS DIPANJALI BORPUJARI	
	WITH Crl.L.P./35/2024 in Crl.A./302/2024	NIPEN DAS Versus BHUPEN DAS	MRS DIPANJALI BORPUJARI	
17	Crl.A./303/2024	AOULIA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR.A K SHARMA MR. A MOBARAQUE	PP, ASSAM
18	Crl.Rev.P./309/2024 FIXED	INDRA KATAKI Versus THE STATE OF ASSAM	MR G KAKOTI MR. K BORUAH S MEDHI	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1325/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
20	Bail Appln./2335/2024 FIXED	MANOWAR AKAND @ MANUWARA AKHOND AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
	WITH Bail Appln./2410/2024	ABBAS KHAN Versus THE STATE OF ASSAM	MR. S MUNIR M. HOSSAIN	PP, ASSAM
22	Bail Appln./2696/2024 FIXED	MOFIZUUDIN ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
23	Bail Appln./2709/2024 FIXED	MD MOHOR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
24	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
25	AB/773/2024 FIXED	RASIDUL ISLAM @ BHUTTU Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
26	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM

27	AB/1289/2024 FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
29	AB/2109/2024 FIXED	SAJJADUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MD. A H LASKAR MR A K SHARMA	PP, ASSAM
30	AB/2177/2024 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. M R SODIAL(INFORMANT) MR K BROOK (INFORMANT) PP, ASSAM
31	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
33	AB/2279/2024 FIXED	ABDUR REZZAK Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
	WITH			
34	AB/2108/2024	ABDUL HAI AND 2 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
35	AB/2284/2024 FIXED	NIBIR KUMAR KROUND Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
36	AB/2285/2024 FIXED	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
37	AB/2338/2024 FIXED	ATIKUL ISLAM Versus THE STATE OF ASSAM,	MR A KHANIKAR R L CHUTIA	PP, ASSAM
38	AB/2348/2024 FIXED	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
	WITH			
39	Bail Appln./2569/2024	SUKHINATH BHUMIK @ BHOWMICK Versus STATE OF ASSAM	MR. B HALDAR MR B DEORI MS S. BASAK	PP, ASSAM
40	AB/2356/2024 FIXED	ASHADUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
41	AB/2408/2024 FIXED	MD. HASMAT ALI Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
42	AB/2415/2024 FIXED	AMINUL ISLAM AND 9 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
43	AB/2418/2024 FIXED	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	PP, ASSAM

ORDERS

44	Crl.A./56/2024 WITH LCR 4 FILES, FIXED	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/204/2024 in Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
45	Crl.A./141/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/446/2024 in Crl.A./141/2024	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		HEARING		
46	Crl.A./66/2012 PART-HEARD, LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
47	MFA/81/2012 PART-HEARD, LCR FILE, FIXED	HEMEN HAZARIKA @ HEMENDRA HAZARIKA, Versus PADUM HAZARIKA and ANR,	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR. A ALAMGEER MR.F U BORBHUYA	MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2)
48	CRP/517/2015 PART-HEARD, WITH LCR, FIXED	MURALIDHAR SHARMA Versus HARI PRASAD AGARWALLA	MRG P BHOWMIK MR.R HAZARIKA MS.A THAKURIA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
49	MACApp./890/2018 PART-HEARD, WITH LCR, FIXED	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
50	RSA/28/2021 PART-HEARD, WITH LCR, FIXED	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R- 1,2,3) MR. S NEOG(R-1,2,3) MS. S G BARUAH(R-1,2,3) MR F Z MAZUMDER (R- 1,2,4,5) MR. B BORGHAIN(R- 1,2,3) MR B SAIKIA(R-1,2,3) MS A BEGUM (R-1,2,3)
51	Crl.Rev.P./211/2021 PART-HEARD, FIXED	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
52	RSA/159/2022 PART-HEARD, WITH LCR, FIXED	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)
	WITH I.A.(Civil)/3317/2022 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
53	Crl.Rev.P./159/2017 WITH LCR 3 FILES, FIXED	NIRMAL DUTTA Versus THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM MR.M BORHR-2

54	WITH Crl.Rev.P./445/2017	BABUL CH. DUTTA Versus THE STATE OF ASSAM and ANR.	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.A KHOUND MR.M BORAH	MR.P K DASR. 2 MR.A CHOWDHURY(R. 2) MR.N MAHAJAN(R. 2.) PP, ASSAM
55	Crl.A./67/2022 WITH LCR 3 FILES, FIXED	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH I.A.(Crl.)/186/2022 in Crl.A./67/2022	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
56	WITH Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
	WITH I.A.(Crl.)/188/2022 in Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/54/2010 (HEARING),WITH LCR, FIXED	RINA MAZUMDER and 18 ORS, Versus DIPAK KUMAR MAZUMDAR and ORS	MR. S K GHOSH MR S CHOUDHURY	MR. B BANERJEE MR. S SARMA (r-1,2,4,5) MR. J DEKA (r-1,2,4,5) MR. J LASKAR MR. T K BHUYAN (r-1,2,4,5) MR. A DEY MR. S K DEKA (r-1,2,4,5) MR. C TALUKDAR (4,5)
2	Test.App./12/2011 (HEARING),WITH LCR, FIXED	BIKASH CHANDRA PRODHANI Versus ON THE DEATH OF BHUPESH PRODHANI	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MS.L BAILUNG(R- 2-17) MR.M J BARUA
ADMISSION				
3	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
4	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
5	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
6	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
7	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU

8	<p>WITH WP(C)/336/2023</p>	<p>MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS</p>	<p>MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA</p>	<p>SC, ELEM. EDU</p>
ORDERS				
9	<p>CRP(IO)/276/2023 FIXED</p>	<p>SATYABRATA PAUL AND ANR. Versus KELISH RANJAN DEY AND 20 ORS.</p>	<p>MR. A BHATTACHARJEE MR. D J KAPIL</p>	<p>MR G N SAHEWALLA (R-1,2,3,5) GA, ASSAM MD ASLAM (R-1,2,3,5) MS. S. TODI (R-1,2,3,5) MR H K SARMA (R-1,2,3,5) MS K BHATTACHARYYA (R-1,2,3,5)</p>
10	<p>I.A.(Civil)/1289/2024 FIXED in CRP/6944/2021 WITH CRP/6944/2021 (Filing Number) WITH I.A.(Civil)/1540/2021 WITH I.A.(Civil)/92/2024</p>	<p>THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 7 ORS. THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS. THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS.</p>	<p>MR R M DAS MR N N UPADHYAYA MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI MR R M DAS</p>	<p>MR. B K DAS MS. M D BORAH(R-5) MR H P GUWALA (R-1) MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6)</p>
HEARING				
11	<p>MFA/1/2013 WITH LCR, FIXED</p>	<p>M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA</p>	<p>MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI MS. C SAHA DIVYANSH RATHI</p>	<p>MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY</p>
12	<p>MFA/85/2013 WITH LCR, FIXED</p>	<p>M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY</p>	<p>MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI</p>	<p>MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN</p>
13	<p>MFA/33/2015 WITH LCR, FIXED</p>	<p>M/S INDIAN OIL CORPORATION LTD AOD Versus UNION OF INDIA,</p>	<p>MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS</p>	<p>MR.B SARMAH MR. B SARMA SC, NF RLY</p>
14	<p>RFA/18/2016 WITH LCR, FIXED WITH I.A./171/2016 in RFA/18/2016 WITH I.A.(Civil)/2148/2016 in RFA/18/2016</p>	<p>UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA INAMUL RASHID HAZARIKA Versus UNION OF INDIA and 7 ORS,</p>	<p>MR.R SARMA MR. B SHARMA MS.K D SARMAH MS.S D SAIKIA MR.R SARMA MS.K D SARMAH MS.S D SAIKIA MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN</p>	<p>MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN MR.B C DAS MR.A SAHAD MR.D HALOI MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY</p>

15	MFA/236/2019 WITH LCR, FIXED	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR H GUPTA
16	Tr.P.(C)/39/2021 FIXED	SMT. MARMI DIFOESA Versus DEBANGA MOHAN KONWAR	MR M CHOUDHURY MR S DIFUSA MR N RAY	
17	WP(C)/4917/2021	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
18	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
19	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
20	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
21	RSA/23/2022 WITH LCR, FIXED	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	WITH			
	I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
22	MACApp./77/2022 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR
23	RSA/191/2022 WITH LCR, FIXED	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024

15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOOND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/4926/2021 FIXED	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM MR. R K TALUKDAR (r-4 to 8) MR. D BORAH (r-4 to 8) SC, REVENUE
2 WP(C)/8024/2022 FIXED	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
ADMISSION			
3 WP(C)/1783/2023 PART-HEARD, FIXED AT 2 PM	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
4 WP(C)/7216/2016 FIXED	MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
5 WP(C)/3186/2023 FIXED AT 2 PM	RAM SUNDAR SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	GA, ASSAM SC, REVENUE
6 WP(C)/2244/2024 FIXED	MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION

7	WITH WP(C)/2695/2024	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
8	WP(C)/3317/2024 FIXED	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
9	WP(C)/3683/2024 FIXED	M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
10	WP(C)/4500/2024 FIXED	MONI KANTA DAS Versus UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
HEARING				
11	WP(C)/7207/2016 PART-HEARD, FIXED	REJIA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR. A A MONDAL MR. B ISLAM MR. N N B CHOUDHURY , AMICUS CURIAE MR. S HUSSAIN	GA, ASSAM
12	WP(C)/2786/2016 FIXED	D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
13	WP(C)/8375/2022 WITH LCR, WITH CAVT./1246/2023	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)
14	WITH WP(C)/7153/2023 CAVT. NO. 12462/023,	MD KHALIL UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
15	WP(C)/4667/2023	HANNAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
16	WITH WP(C)/4560/2023	SUDIP CHANDRA MODAK AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
17	WP(C)/5946/2023	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE
18	WP(C)/6661/2023	ABDUL HAI Versus THE STATE OF ASSAM AND 8 ORS.	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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16)	MR S KHOUND	19-09-2024	To	20-09-2024



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[For Thursday,19th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2429/2024	UTPAL DEKA Versus THE STATE OF ASSAM	MR. S Ali MD S HUSSAIN	PP, ASSAM
2	Bail Appln./2821/2024 FIXED	IKBAL HUSSAIN @ IQBAL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
3	Bail Appln./2824/2024	MAZHARUL ANWAR CHOUDHURY @ MAJHARUL ANWAR CHOUDHURY Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	PP, ASSAM
4	Bail Appln./2827/2024	ANIAZ @ NIAJ UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./2833/2024	HABIN KHAN Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MS S ISLAM	PP, ASSAM
6	Bail Appln./2834/2024	MONIRUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
7	Bail Appln./2835/2024	ASHROF ALI @ KHUN Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
8	Bail Appln./2839/2024	SRI ANANTA BORI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	
MOTION				
9	Crl.Pet./1138/2024	RISHI CHUTIA Versus LUTFOR RAHMAN	MR. N K HALOI MR. K M HASSAN	
10	Crl.Pet./1139/2024	PRANJAL DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
11	Crl.Pet./1140/2024	RUPA PATOWARY SAIKIA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM

12	Crl.Pet./1142/2024	TARUN SHINGLA Versus DHANIRAM BASUMATARY	MR. S BORA MS J RAJKUMARI	
13	Crl.Pet./1143/2024	BHIM MANDAL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
14	Crl.Pet./1144/2024	MANAS PRATIM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
15	Crl.Pet./1145/2024	BHUPEN GOGOI Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
16	Crl.Pet./1146/2024	CHIRANJIB TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S J SARMAH MS M DEKA	PP, ASSAM
17	Crl.Pet./1147/2024	CHIRANJIB TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. S J SARMAH C M DEKA	PP, ASSAM
18	AB/2493/2024	RAMAL GOYARY Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
19	AB/2494/2024	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
ADMISSION				
20	Crl.A./297/2024 FIXED	LAKHINANDAN NATH @ LAKHINANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MS A HUSSAIN MR M RAHMAN S AHMED S AHMED	PP, ASSAM
	WITH I.A.(Crl.)/857/2024 in Crl.A./297/2024	LAKHINANDAN NATH @ LAKHINANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MS A HUSSAIN MR M RAHMAN S AHMED S AHMED	PP, ASSAM
21	Crl.Pet./889/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
22	Crl.Pet./1084/2024 FIXED	SHEFALI BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY)	SHOAB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
24	Bail Appln./1877/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
25	Bail Appln./2197/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HEKIHO ZHIMO AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
26	Bail Appln./2293/2024 WITH OFFICE NOTE	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
27	Bail Appln./2349/2024 FIXED	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR L SARMA MR D CHUTIA MR. K MALAKAR	MR S M ABDULLAH P(R-2) MS F HUSSAIN(R-2) MR. S RAHMAN(R-2) MD R ISLAM(R-2) MD IMRAN(R-2) PP, ASSAM

28	Bail Appln./2484/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD WAHIDUZZAMAN @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
29	Bail Appln./2597/2024 WITH OFFICE NOTE, FIXED	BINI TANGUM Versus THE STATE OF ASSAM	MR. P BORA MS K SARMA	PP, ASSAM
30	Bail Appln./2599/2024 WITH OFFICE NOTE	MOHAN BORO Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
31	Bail Appln./2604/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
32	Bail Appln./2701/2024 FIXED	FARIDA KHATUN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
33	Bail Appln./2783/2024	PRASENJIT MANNA Versus CENTRAL BUREAU OF INVESTIGATION	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, CBI

BAIL HEARING

34	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
35	AB/1122/2024 AB 1090/2024(D/O), OFFICE NOTE, FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
WITH				
36	AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
37	AB/1975/2024 FIXED	AJIT TERON AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
38	AB/2004/2024 FIXED	ABHAY MARKAND SAKHARE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR P KATAKI MRS R BEGUM MS. M DEVI MS. A LALA	SC, CBI
39	AB/2311/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN	PP, ASSAM
40	AB/2351/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI JAPAN HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR U SAIKIA MS A DAS	PP, ASSAM
41	AB/2379/2024 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
42	AB/2413/2024 FIXED	KASHYAP PHUKAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
43	AB/2414/2024 FIXED	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

ORDERS

44	Crl.A./218/2024 WITH LCR 7 FILES, FIXED	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
WITH				
	I.A.(Crl.)/644/2024 in Crl.A./218/2024	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	

45	Crl.Pet./616/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	SARFARAJ AHMED Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
46	I.A.(Crl.)/877/2024 in Crl.Rev.P./8243/2024	DEOBAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR P CHOUDHURY MR. K MOHAMMED MS P SAIKIA	PP, ASSAM
	WITH Crl.Rev.P./8243/2024 (Filing Number)	DEOBAR HAZARIKA AND ANR Versus THE STATE OF ASSAM (A)	MR P CHOUDHURY	
	WITH I.A.(Crl.)/8244/2024 (Filing Number)	DEOBAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR P CHOUDHURY	
HEARING				
47	Crl.A./161/2008 WITH LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
48	Crl.A./63/2011 WITH LCR 6 FILES, FIXED	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
49	Crl.A./97/2022 WITH LCR 3 FILES, P.B.-1, B/O	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/395/2016 PART-HEARD, FIXED, WITH WP(C)/3344/2016 (D/O)	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAJ SC, PWD (ROADS)
2	WP(C)/7525/2016 FIXED	M/S. BHAGAWAN MET PVT. LTD. and ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.O P BHATI MR.T C DAS MS.P SARMA MR.P K PODDAR MR.S KHAN	SC, APDCL
3	WP(C)/5932/2019 FIXED, WITH WP(C)/5768/2019 (D/O)	SIBU PRADHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	GA, ASSAM SC, REVENUE
4	WP(C)/4505/2021 FIXED	SRIMANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. N ALI	SC. IRRIGATION MR. R BARPUJARI SC, FINANCE (R 6)
5	WP(C)/5707/2021 FIXED	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	WITH I.A.(Civil)/2334/2021 in WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
6	WITH W.P.(CrI.)/35/2023	SHARMISTHA BARUAH Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. M BARMAN, GA, R-1 MR B PAUL (R-4)
7	WP(C)/2124/2022 FIXED	SUNTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM

8	WP(C)/5764/2023 FIXED, CAVT./1049/2023	PRIYANKA PRITY BARUAH Versus THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1)
WITH				
9	WP(C)/6677/2023 CAVT. NO. 10492/023,	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S N TAMULI MS. P K ZANNAT FOR CAVEATOR
ORDERS				
10	WP(C)/1391/2014 FIXED	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
11	Cont.Cas(C)/79/2024 B/O	MD. IMAN ALI Versus NEERA DAULAGUPU AND 3 ORS.	MR B D DAS MR D KALITA MR. H R DAS	MR D GOGOI MR D GOGOI SC, FOREST
12	Review.Pet./92/2024 IN WP(C)/5984/2023 (D/O), B/O	THE UNION OF INDIA AND ANR Versus SANJIB BHARTI AND ORS.	MR. K K PARASAR	MR. R MAZUMDAR
HEARING				
13	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
14	WP(C)/3490/2016 FIXED	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R-- -5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
15	WP(C)/4166/2016	PRATAP BORA Versus THE UNION OF INDIA and 2 ORS	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR J ROY ASSTT.S.G.I.
16	WP(C)/4882/2016 WITH LCR	M/S SOUTH ASSAM ROADWAYS LIMITED FLEET OWNER Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR P CHOUDHURY MR.R THAKURIA MS B GOSWAMI MR.L P SHARMA	GA, ASSAM MS.M TALUKDARR-2 MR.S SAHU(R-2)

17	WP(C)/2178/2017	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
 WITH I.A.(Civil)/3788/2018 in WP(C)/2178/2017				
18	WP(C)/2534/2017 FIXED	BANGSHI DHAR HALOI, Versus THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 3 ORS EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MS B DEVI MR. R SARMA MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR S DAS GA, ASSAM MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
19	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R- 10,13,15,16) MR. B CHAKRAVARTY (R- 14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R- 10,13,15,16) N R SURANA (R- 10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r- 11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
 WITH I.A.(Civil)/480/2023 in WP(C)/8276/2022				
		ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r- 11,12) DY.S.G.I. SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2829/2024	SADIQUE HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
2	Bail Appln./2831/2024	BODIAT ZAMAL AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	PP, ASSAM
3	Bail Appln./2832/2024	JYOTIRMOY PATHAK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./2836/2024	ASHIKUR RAHMAN @ ASHIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
5	Bail Appln./2837/2024	JJARUL HAQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	Bail Appln./2838/2024	MD JABBAR KHAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
MOTION				
7	AB/2433/2024	SRI GOBINDA DEY AND 2 ORS Versus THE STATE OF ASSAM	MR D R SAIKIA MR S BORTHAKUR PARTHA PRATIM SAIKIA	PP, ASSAM
8	AB/2470/2024	SANKAR SAHA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
9	AB/2471/2024	GIASUDDIN ALIAS GIYASH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
10	AB/2474/2024	FARMAN ALI AHMED Versus THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM	PP, ASSAM

11	AB/2475/2024	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. C BHATTACHARYYA MR A MALEK	PP, ASSAM
12	AB/2477/2024	MOSAMADDIN ALI @MD MUSAMUDDIN Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
13	AB/2480/2024	MD MANIK MANDAL @ MANIK MANDAL SHEIKH Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
14	AB/2483/2024	BADSHA MIA Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
15	AB/2489/2024	RAJIB SAHA Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
16	AB/2490/2024	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ADMISSION				
17	Crl.Pet./867/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
18	Crl.Rev.P./348/2024 FIXED	SANJIB DUTTA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./955/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
20	Bail Appln./2251/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
21	Bail Appln./2446/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DULU MIRDHA Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
22	Bail Appln./2642/2024 WITH OFFICE NOTE, FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
23	Bail Appln./2722/2024 WITH OFFICE NOTE, FIXED	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING				
24	AB/3606/2023 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
25	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
26	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
27	AB/2107/2024 FIXED	UTPAL DEKA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
28	AB/2291/2024 FIXED	LATIFUR RAHMAN Versus THE STATE OF ASSAM	MR N J DAS MR S.K. KASHYAP	PP, ASSAM

29	AB/2296/2024 FIXED	MD RUBUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
30	AB/2392/2024 FIXED	MAZIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ORDERS				
31	CRL.A(J)/70/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/774/2024 in CRL.A(J)/70/2024	DEEPAK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
		DEEPAK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
HEARING				
32	CRL.A(J)/25/2019 7 Y 0 M 22 D :(AS FIRST ITEM), WITH LCR 4 FILES, FIXED	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
33	Crl.A./16/2022 PART-HEARD, LCR 3 FILES AND 2 FILES(PHOTOCOPY), FIXED WITH I.A.(CrI.)/38/2022 in CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/38/2022 in CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
34	Crl.A./14/2022 WITH I.A.(CrI.)/675/2022 in CrI.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/675/2022 in CrI.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
35	Crl.Pet./348/2012 FIXED	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
36	Crl.A./116/2013 WITH LCR 5 FILES, P.B.-1, FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.B CHOUDHURY MR. E AHMED MRS R BEGUM MR.H ROHMAN MS.S PHUKAN MS. A LALA	PP, ASSAM
37	Crl.Pet./511/2013 WITH LCR 2 FILES, FIXED	SAKARJYOTI PATOR, Versus THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
38	Crl.Rev.P./140/2017 FIXED	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
39	I.A.(CrI.)/211/2022 WITH LCR 4 FILES, FIXED in CrI.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

WITH
[Crl.A./83/2022](#)

KARUNA RABHA
Versus
THE STATE OF ASSAM AND ANR

MR. B DEKA
MR P DAS
A DAS
MR P PRAWAR

MS. L DEVI (LEGAL AID
COUNSEL FOR R-2)
PP, ASSAM

40 [CRL.A\(J\)/50/2023](#)
1 Y 9 M 0 D :WITH LCR 4 FILES,
P.B.-1, FIXED

HATEM ALI
Versus
THE STATE OF ASSAM

Ms. DEBASHREE SAIKIA
(AMICUS CURIAE)

PP, ASSAM

41 [Crl.Pet./880/2023](#)
WITH LCR 3 FILES(SCANNED
COPY), FIXED

DIDARUL ISLAM @ DEDARUL ISLAM
Versus
THE STATE OF ASSAM AND ANR

MR. P P DUTTA
MR T GOGOI
MS P SARMA
MS. P P DAS

MR. N J GOGOI
MR P R SARMA
M.A. BEGUM
PP, ASSAM

WITH
[AB/1740/2024](#)

DEDARUL ISLAM @ DIDARUL ISLAM
Versus
THE STATE OF ASSAM AND ANR

MR. D P CHALIHA
MS M ROY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2830/2024 B/MK KALITA	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM
<u>ADMISSION</u>			
2 CRP(IO)/240/2024 FIXED	INDIRA DAVE AND 4 ORS. Versus RITA CHALIHA AND 2 ORS	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A BHATRA	MR. D SAIKIA(R-1,2,3) MS. RUKMINI BARUA(R-1,2,3) MS. PADMINI BARUA(R-1,2,3)
3 MACApp./479/2024 FIXED	ABDUL MANIK BARBHUIYA @ MANIK UDDIN BARBHUIYA Versus NIZAM UDDIN AND 2 ORS. H	MR. J LASKAR MR SOHAING	MS L SHARMA MR. S ROY (R-1) MR. M H LASKAR (R-1) M. HOSSAIN (R-1)
<u>BAIL HEARING (BA)</u>			
4 Bail Appln./2779/2024 FIXED	NIRUTPAL DAS Versus THE STATE OF ASSAM	MR. B CHOUDHURY MR. B GOGOI MR M BHUYAN	PP, ASSAM
WITH 5 Bail Appln./2735/2024	PANKAJ TIWARI Versus THE STATE OF ASSAM	MR. B CHOUDHURY MR. B GOGOI MR M BHUYAN	PP, ASSAM
<u>ORDERS</u>			
6 RSA/111/2021 FIXED	MUST. SAHNAZ KHANAM Versus BALI RAM SHAH AND 2 ORS.	MR. D C C PHUKAN T KAKATI	MR P DEKA (r-1) MS. J GOGOI (R-2) MR. B BORAH (r-1) MR. N GOSWAMI (r-1) MS R BORAH (R-2)
7 I.A.(Civil)/3841/2022 FIXED in MACApp./15264/2019	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS .	MR. DITUL DAS MR. B J TALUKDAR	
WITH MACApp./15264/2019 (Filing Number)	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		

8	I.A.(Civil)/3844/2022 FIXED in MACApp./15265/2019	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
	WITH MACApp./15265/2019 (Filing Number)	KRISHNA RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
9	Tr.P.(C)/56/2024 FIXED	PINKI BARUAH Versus DIPANKAR DOWARAH	MR. R SARMA A H CHOUDHURY	
10	Tr.P.(C)/62/2024 FIXED	GITANJALI TAPADAR Versus MONAJ KUMAR DAS	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	
11	Tr.P.(C)/63/2024 FIXED	MRIDUL DEBNATH Versus ARPONA PANDIT	MR A SHARMA MR K BARMAN	MR. R SARMA MS. J TAMULI
12	Tr.P.(C)/64/2024 FIXED	SMRITIKONA GHOSH Versus MRINAL KANTI BASAK	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
13	RSA/103/2024 FIXED	LEGAL HEIRS OF DECEASED GOPAL SARMAH IRANI SARMAH AND 3 ORS Versus SANJIB PAUL AND ANR	MR. S SAHU MS A ROY	MR. S BISWAS (R-1 ,2) MS D DEVI(R-1 ,2)
	WITH I.A.(Civil)/1784/2024 in RSA/103/2024	LEGAL HEIRS OF DECEASED GOPAL SARMAH IRANI SARMAH AND 3 ORS Versus SANJIB PAUL AND ANR	MR. S SAHU MS A ROY	
HEARING				
14	RSA/280/2010 WITH LCR, B/O	MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
15	RSA/68/2017 WITH LCR, B/O	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R-5(a),5(b),5(d)&5(e)) MS.P CHETIA(R-5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R-5(a),5(b),5(d)&5(e)) MS. M KALITA(R-5(a),5(b),5(d)&5(e)) MS. P CHETIA(R-5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI
16	RFA/130/2017 WITH LCR, FIXED	MD NIZAMUL HOQUE @ MIZAMUL HOQUE Versus MD BAZLUR RAHMAN @ BAZNUR RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR H R A CHOUDHURY,SR.ADV. MR. F U BARBHUIYA MR. A A R KARIM MRS H AHMED MS. S DAS

	WITH I.A.(Civil)/4093/2017 in RFA/130/2017	MD NIZAMUL HOQUE @ MIZAMUL HOQUE Versus MD BAZLUR RAHMAN @ BAZNUR RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	
17	MACApp./657/2017 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1-R3) MR. R ISLAM (R1-R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
18	RFA/130/2018 WITH LCR, B/O	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
19	MACApp./986/2018 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGOHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	WITH I.A.(Civil)/4117/2018 in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
20	MACApp./27/2019 WITH LCR, FIXED	BIMALA DEVI AND ANR Versus MISS BABY PAUL AND 2 ORS	MR M BEZBARUAH MR. A LAL MS M BAISHYA MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
21	MACApp./79/2020 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
	WITH I.A.(Civil)/1173/2024 in MACApp./79/2020	SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
22	MACApp./342/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH
23	RSA/125/2022 WITH LCR, FIXED	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
24	CRP(IO)/237/2023 FIXED	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AT 10:30 AM AND WILL
RISE AT 1:00 PM AND WILL SIT AGAIN AFTER
RISING OF THE DIVISION BENCH-I, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR D K MISHRA MR D K MISHRA MR.K GOSWAMI A NEOG MR. A SANDILYA MR.R KAMAN	MR.B D DAS SC, APDCL
	WITH MC/593/2014 in WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R R KAUSHIK MR.R KAMAN	MR.B D DAS SC, APDCL
2	WP(C)/434/2015	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
3	WP(C)/7429/2015 WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION Versus THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
ADMISSION				
4	WP(C)/3775/2022 CAVT. NO.05732/022, FIXED, WITH CAVT. 4 NOS.	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR

5	<p>WITH WP(C)/3826/2022 CAVT. NO. 06522/022,</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA</p>	<p>GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)</p>
6	<p>WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,</p>	<p>M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH</p>	<p>MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.</p>	<p>MR D J MEDHI MR S KHOUND MS. S KHOUND</p>	<p>MR. B K DAS MR. T U LASKAR</p>
7	<p>WITH WP(C)/4208/2022 CAVT. NO. 07182/022,</p>	<p>M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH</p>	<p>SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR</p>
8	<p>WITH WP(C)/4463/2022 CAVT. NO. 07182/022,</p>	<p>NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.</p>	<p>MR S KHOUND MR S KHOUND MR D J MEDHI</p>	<p>MR J I BARBHUIYA</p>
9	<p>WITH WP(C)/1478/2023 CAVT. NO. 02072/023,</p>	<p>NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR</p>
10	<p>WP(C)/2056/2023 FIXED</p>	<p>MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.</p>	<p>MR. SAILENDRA DEKA MR J DAS</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)</p>
11	<p>WITH WP(C)/2172/2021</p>	<p>GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. S KATAKI MS. R DUTTA</p>	<p>GA, ASSAM</p>

ORDERS

12	Cont.Cas(C)/329/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY
HEARING				
13	WP(C)/80/2017 WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
14	WP(C)/2092/2017 WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
15	WP(C)/4120/2017 FIXED	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
16	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
17	WP(C)/6540/2018 FIXED,WITH LCR	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
18	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
19	WP(C)/644/2022 BY SLIP	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
20	WP(C)/132/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	WITH I.A.(Civil)/450/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	WITH I.A.(Civil)/790/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
	WITH I.A.(Civil)/1448/2024 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS Versus SIPL INFRACON AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
21	WP(C)/2232/2023 BY SLIP	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Thursday,19th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5237/2017 FIXED	GEETA SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS MR.M GOGOI MR.T K DAS	GA, ASSAM MR.N J DUTTA(SC, A.P.D.C.L.) MS. N PHUKAN, SC, AEGCL MR. N D SARMA MS. S NAZNEEN
2	WP(C)/6234/2019 FIXED	AKHIL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM
3	WP(C)/6313/2021 FIXED	RUHINI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, TRANSPORT SC, A S T C
4	WP(C)/2790/2022 FIXED	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
5	WP(C)/5154/2022 FIXED	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE
6	WP(C)/562/2023 FIXED	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
7	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	MR. P J PHUKAN GA, ASSAM MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U

8	WP(C)/2833/2023 FIXED	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
WITH				
9	WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
WITH				
10	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA
11	WP(C)/5735/2023 FIXED	KABITA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
12	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
13	WP(C)/2231/2024 FIXED	MD. RAFIKUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	MR. D C BORAH (R-1 to 6) DY.S.G.I.

ORDERS

14	WP(C)/2855/2023 FIXED	MD MOHIBUL HOQUE Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED (AMTRON) AND ANR	MD S HOQUE MR M HOQUE MR. M DEKA MR. F A FAROOQUE	MR K L GUPTA (R-1,2)
15	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
WITH				
16	WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
WITH				
	I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC

HEARING

17 WP(C)/2194/2013 B/O, WITH Review.Pet./57/2009 (D/O)	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
18 WP(C)/5008/2014 FIXED	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEAGAL HEIRS SMTI TARA DEVI AND 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH	ASSTT.S.G.I.
19 WP(C)/3120/2015 BY SLIP, AT 2:00 PM	ANNET KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
20 WP(C)/4276/2018 FIXED	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
21 WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
22 WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH 23 WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE

	WITH I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE
24	WP(C)/4029/2020 FIXED	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
25	WP(C)/5414/2020 FIXED	NAMITA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	MR. SURAJIT DAS (r-2,3) SC, CO OP MR. P P DAS (r-2,3) MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
26	WP(C)/2529/2022 FIXED	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
27	WP(C)/2758/2022 FIXED	NIP BORAH Versus THE NEW INDIA ASSURANCE CO LTD AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
28	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)
29	WP(C)/6185/2023 FIXED	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
30	WITH WP(C)/6228/2023	RAKESH SINHA Versus THE STATE OF ASSAM AND 4 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM
31	WITH WP(C)/6229/2023	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	M K BORAH MRS. P KASHYAP	GA, ASSAM
32	WP(C)/1053/2024 FIXED	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024

13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
15)	MR C GOSWAMI	18-09-2024	To	20-09-2024
16)	MR S KHOUND	19-09-2024	To	20-09-2024